

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ):**  
**TIS HAZARI COURTS, DELHI**

**VACANCY NOTICE**

Applications are invited for filling up 02 (Two) positions of Court Auctioneers from the Legal Practitioners practicing at Tis Hazari Courts, Delhi in the prescribed proforma enclosed herewith as "Annexure-A" for appointment of Court Auctioneers. Duly filled application should be reached in the R & I Branch, Central District, Room No. 204, Second Floor, Tis Hazari Courts, Delhi on or before 26.10.2024 at 04:00 PM. Application received after the stipulated date and time shall not be entertained.

**Note:** As per direction of the Hon'ble High Court of Delhi, New Delhi the criteria for the appointment of Court Auctioneers is: "the applicants who have a standing of at least five years or more at the Bar and have an income of Rs. 15,000/- or more per annum."

  
(VANDANA)

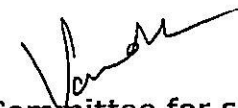
Chairperson, Committee for selection  
Of suitable candidates for  
Appointment as Court Auctioneers for  
Tis Hazari Courts, Delhi.

No. 56241-56246 /Court Auc./Admn.I/THC/2024

Dated, Delhi the 26 SEP 2024

**Copy forwarded for information and necessary action to:-**

1. The Registrar General, High Court of Delhi, New Delhi with reference to letter No. 4499/G-2/Genl.-I/CA/DHC dated 04.09.2024.
2. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi, with the request to display the same on all the Notice Boards of Bar Association & Library.
3. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
4. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The A.O.(Judl.)/Branch In-Charge, R&I Branch, Central to direct the official concerned to get the notice affixed on all the Notice Board on each floor of Tis Hazari Court Complex, Delhi.
6. The Website Committee, THC, Delhi with request to direct the official concerned to upload the same on the website of Delhi District Court.

  
Chairperson, Committee for selection  
Of suitable candidates for  
Appointment as Court Auctioneers for  
Tis Hazari Courts, Delhi.

**Annexure-A**

To,

**The Principal District & Sessions Judge (HQs),  
Tis Hazari Courts, Delhi.**

**Sub.:- Application for the post of Court Auctioneer for Tis Hazari Court Complex,  
Delhi.**

1.	Name of the applicant (In Block letters)	Paste latest passport size photograph
2.	Father's / Husband's Name of the applicant	
3.	Date of Birth (DD-MM-YYYY)	
4.	Date of enrollment as an Advocate	
5.	Total standing at the Bar (atleast 05 years or more)	
6.	Place where mainly or exclusively practicing	
7.	Average annual Income during the last two years, since enrollment	
8.	Applicant's Residential Address with Telephone Number	
9.	Applicant's Office Address with Telephone Number (If any)	
10.	Whether earlier appointed as Court Auctioneer by this Court? If yes, give details.	
11.	Whether earlier appointed as Court Auctioneer by the Govt. Of NCT of Delhi? If yes, give details.	
12.	Reference of two Advocates of ten years standing or other responsible persons intimately knowing the applicant.	Reference should be submitted in the Prescribed format attached with the application form as Annexure-"B".
13.	Any special reason which the applicant wants to adduce in support of his/her application.	

Date: .....

**Signature of Applicant**

**List of documents to be attached with the application:**

1. Self-attested copies of educational documents.
2. Self-attested copies of professions documents.
3. Self-attested copy of enrollment certificate.
4. Income proof (Affidavit or copy of ITR).
5. Latest original experience certificate issued from Delhi Bar Association.

**LETTER OF RECOMMENDATION**

I \_\_\_\_\_ S/W/D/o \_\_\_\_\_  
Chamber/Seat No. with address \_\_\_\_\_, Enrollment  
No. \_\_\_\_\_, advocate having ten years of practice hereby recommend  
the name of Sh./Ms./Mrs. \_\_\_\_\_, Enrollment  
No. \_\_\_\_\_, Chamber/Seat No. with address  
\_\_\_\_\_ for giving position as Court Auctioneer for Tis  
Hazari Courts Complex, Delhi. He/She bears good moral character and known to me  
personally and he/she fulfills all the required criteria. His/Her candidature may be  
considered for the said position.

**(Signature)**

Name of Advocate: \_\_\_\_\_

Contact No: \_\_\_\_\_

Date: \_\_\_\_\_

Place: \_\_\_\_\_